

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

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COURT NO. : 1

08.01.2021

C.P.C/350/68/2020

O.A./350/1591/2014

NEMAI CHANDRA KARMAKAR

-V/S-

MERVIN ALEXANDER & ORS

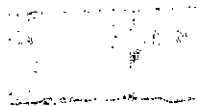
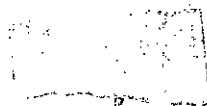
ITEM NO:74

FOR APPLICANTS(S) Adv. :

Mr. K. K. Ghosh

FOR RESPONDENTS(S) Adv.:

Mr. S. Paul

Notes of The Registry	Order of The Tribunal
	Heard ld. counsel for petitioner and alleged contemnors. Since respondents/alleged contemnors have complied the order of this Tribunal, CPC is dropped. Notices, issued, if any, are also discharged.  (TARUN SHRIDHAR) MEMBER(A)  (BIDISHA BANERJEE) MEMBER (J) pd